## Annexure – IV NAME OF THE CORPORATE DEBTOR - PR CASTALLOYS PRIVATE LIMITED DATE OF COMMENCEMENT OF LIQUIDATION - 20-10-2023 (Order copy received on 01-11-2023) LIST OF STAKEHOLDERS AS ON - 30-12-2023 <u>LIST OF OPERATIONAL CREDITORS (EMPLOYEES)</u>

Amount (In Rs.)

Sl. No.	Name of	Name of	Details of cla	aims received					Amount of	Amount of any	Amount of	Amount	of Remarks,
	authorised	employee							contingent	mutual dues,	claim	claim un	ler if any
	of				Details of claim admitted				claim	that may be	rejected	verificatio	n
	representa									set- off			
	tive, if any												
			Date of receipt	Amount	Total	Amount of claim for the	Nature of	% share in					
				claimed	Amount	period of twelve months	claim	total					
					of claim	preceding the liquidation		amount of					
					admitted	commencement date		claims					
								admitted					
						NIL							